and the comments of the Comptro" ler and Auditor General of India thereon. ال الأنا**مة بيد الإ** 

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5259|87 for (a) and (b)]

II A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year 1986, Union Government, (Commercial) Part-IX—Bharat Refractories Limited and its Subsidiary-India Firebricks and Insulation Company Limited, under clause (1) of article 151 of the Constitu-

Placed in Library. See No. LT-LT-5327/87]

Report and Accounts (1986-87) of the Housing and Urban Development Corporation, New Delhi and papers. .. ....

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOH-SINA KIDWAI): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (i) Seventeenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. [Placed in Library, See No. LT-5260/87 for (i) and (ii)]

Reports and Accounts (1986-87) the India Tourism Development Corporation Limited. New Delhi and related papers.

SHRI M M. JACOB: Sir, on behalf of SHRI JAGDISH TYTLER, I beg to lay on the Table, under sub-section

- (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—
  - (i) Twenty-second Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Statement by Government accepting the above Report. [Placed in Library, See No. LT-5262/87 for (i) and (ii)

## Report and Accounts (1986-87) of the Central Wakf Council, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): Sir, I beg to lay on the Table a copy each (in English and Hind1) of the folfolwing papers:-

- (i) Annual Report and Accounts of the Central Wakf Council, New Delhi for the year 1986-87 together with the Audit Report on Accounts.
- (11) Review by Government on the working of the Council. [Placed in Library See No. LT-5232/87 for (i) and (ii)]
- I. Central Inland Water Transport Calcutta Corporation Limited. and related papers
  - \_\_. Report and Accounts (1985-86) of the Shipping Corporation of India Limited, Bombay and related papers
- III. Administration Report and Accounts (1986-87) of Calcutta Dock Labour Board, Calcutta and lated papers
- IV. Report and Accounts (1986-87) of the Mormugao Dock Labour related Mormugai and Board. papers